

Third Wage Board for Working Journalists

*260 SHRI S M BANERJEE Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given on the 22nd February, 1973 to Unstarred Question No 482 on Third Wage Board for Working Journalists and state

(a) whether discussions with representatives of employees and employers in the newspaper industry have concluded, and

(b) if so, outcome thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY) (a) and (b) Discussions were held on the 24th and 27th February, 1973. The representatives of employers will be sending their considered views by 31st March, 1973

World supply and demand for energy water and minerals discussed in the UN Committee on Natural Resources

2401 SHRI M S SIVASWAMY Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether the United Nations Committee on Natural Resources at its Third Session held on the 6th February 1973 in New Delhi had discussed the questions concerning the world supply and demand for energy, water and minerals and

(b) if so the outlines thereof and the decisions arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) Yes, Sir. The 3rd session of the United Nations Committee on Natural

Resources considered the subject of projections of natural resources reserves, supply and future demand

(b) The Committee agreed that a report should be prepared with a view to establishing standard methodologies for such projections on an internationally comparable basis. India proposed the holding of an international symposium on energy policy and planning techniques and further recommended that the UN establish a panel of experts to provide advice on the more sophisticated techniques of energy planning for the benefit of the developing countries. These as well as suggestions made by other delegations will be considered in future meetings of the UN Economic and Social Council.

हैवी इंजीनियरिंग कारपोरेशन में अनुसूचित जातियों तथा अनुसूचित जनजातियों की शिकायतों को दूर करने के लिए कदम

2404. श्री एम० एस० गुरती : क्या भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या हैवी इंजीनियरिंग कारपोरेशन में अनुसूचित जातियों तथा अनुसूचित जनजातियों की शिकायतों को दूर करने के लिए कोई कदम नहीं है ; और

(ख) यदि हा, सरकार की इस पर क्या प्रतिक्रिया है ?

भारी उद्योग मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : (क) जी, नहीं। इस विषय पर सरकार के निर्देश के अनुसार भारी इंजीनियरिंग निगम में एक सम्पर्क अधिकारी के अधीन एक कक्ष खोला गया है जिसका